

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 37
IB)-731(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd	...	Applicant/Petitioner
Vs		
Punj Lloyd Ltd.	...	Respondent

Order under Section 7 of the Insolvency & Bankruptcy Code, 2016(Liq.).

Order delivered on 09.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Ms. Nishant Awana, Ms. Rini Badoni and Bhavesh Yadav in IA 2738/2022 for Applicant Gail India Ltd.
Mr. Rachit Mittal Adv., Dhruv Gupta, Adv. for the Applicant in IA No. 1781 of 2023
Mr. Raunak Dhillon, Adv., Aishwarya Gupta, Adv., Nihaad Dewan, Adv. , Angela Dua, Adv. Mr. Ankur Mittal. Ms. Yashika Sharma for IDBI Bank in IA No. 2823/2019,580/2020 and 3027/2021 Mr. Aadil Khan and Sohaib Khan Advocate for Bartec India Private Limited in I.A. No 3532/2021 and I.A. No. 2531/ 2023
Mr. Krishnendu Datta, Sr. Adv. Ms. Alima Merim Methew, Mr. Deepanjan Dutta Roy, Mr. Akash Dikshit, Advs. For applicant in IA-2556/2024
Mr. Amit Meharia, Mr. Abinash Agarwal, Mr. Sambhav, Mr. Vibhor Victor, Advs for IOCL
Mr. Sandeep Huilgol and Advocate Sandeepani Neglur appearing for the Applicant in I.A No. 1397/2024
Mr. Ashwarya Sinha Mr. Aditya Malhotra, Adv in Appeal 54/2023 Mr. Abhishek Arora, Adv. 4 of 2024
Mr. Abhirup Dasgupta, Mr. Ishaan Duggal, Ms. Ruchi Goyal, Advs. For ICICI Bank in IA-1899 & 3027/2021
Mr. Priyam Raval, Adv. For applicant/State Tax officer
Mr. Ajay Bhargava, Ms. Wamika Trehan, Mr. Siddhant Kumar, Advs. In IA-6587/2023 Mr. Dhruv Gupta, Mr. Rachit Mittal, Mr. Parish Mishra, Mr. Adarsh Srivastava, Advs. In IA-1781/22 Mr.Gopal Machiraju, Ms. Krusha Maheshwari, Advs. In IA-1699/2024

For MHIL : Mr. P. Nagesh, Sr. Adv. Mr. Dushyant Manocha, Mr. Anusha Ramesh, Ms. Bhargavi Vadeyar, Mr. Mrinalini Mishra, Mr. Aparajito Sen, Mr. Akshay Sharma, Advs. In Appeal No. 3 of 2024
For the CoC : Mr. Ankur Mittal and Ms Yashika Sharma for CoC
For Liquidator : Mr. Sunil Fernandes, Sr. Adv., Mr. Raghav Chadha, Ms. Diksha Dadu, Advs.

ORDER

Ld. Counsel for the parties appeared.

At the request and by consent of all the parties, list all pending applications **on 06.08.2024**.

IA-1699/2024 and IA-622/2024

Ld. Counsels for the applicants appeared and sought separate dates for these two applications.

At the request and by consent of all the parties, list pending applications IA-1699/2024 and IA-622/2024 **on 29.07.2024**.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)